

(b) if so, the quantities imported ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b) Coconut oil and Natural Rubber have not been shifted to the Open General Licence List. Import of these two items continues to be canalised. Certain spices viz. Cloves, Cinnamon/Cassia, Nutmeg and Mace have been shifted to the Open General Licence List in the current policy. Data about imports of these items under Open General Licence is not available.

**Repatriation of foreign exchange from Indians working in Gulf Countries**

9916. SHRI K. MOHANDAS : Will the Minister of FINANCE be pleased to state the amount of foreign exchange repatriated to India by Indians working in middle east countries since 1980 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : Countrywise information regarding remittances sent by Indians working abroad is not maintained by the Reserve Bank.

**Proposal to take over Scindia Steam Navigation Company**

9917. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to take over the Scindia Steam Navigation Company or permit it to merge with another private company;

(b) the number of ships in the Scindia fleet;

(c) the number of employees in the Scindia Steam Navigation Company; and

(d) whether any assistance has been extended to Scindia Steam Navigation Company for upgrading and repairing its cargo fleet ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) There is no proposal at present for take over of Scindia Steam Navigation Company by Government. Certain private companies have been expressing interest in taking over the company.

(b) There are 22 ships in the Scindia fleet, including 19 dry cargo-liners and 3 bulk carriers.

(c) The Shipping Credit and Investment Co. of India has reported that at present Scindia Steam Navigation Co. has a total staff of 379.

(d) SCICI has reported that assistance has been extended to Scindia Steam Navigation Co. for urgent repairs which were mainly for maintaining its vessels.

**World Bank aid for projects in Kerala**

9918. SHRI T. BASHEER : Will the Minister of FINANCE be pleased to state :

(a) the total amount of aid provided by the World Bank to projects in Kerala during the last five years; year-wise; and

(b) the names of the projects aided by World Bank in Kerala State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b) The details of projects in Kerala State for which World Bank group assistance has been committed during the last five years are given in the statement below.

## Statement

Sl. No.	Name of the Project	Date of agreement	Amount in \$ million		Remarks
			IBRD	IDA	
1.	Third Population Project (Multistate-Karnataka and Kerala).	8.2.1984	—	70.0	The IDA Credit approximately \$ 28.7 million is intended to cover project activities in Kerala
2.	Kerala Social Forestry Project.	12.12.1984	—	31.8	
3.	Kerala Water Supply and Sanitation Project.	24.9.1985	—	41.0	
4.	Kerala Power Project.	5.12.1985	176.0	—	
TOTAL :			176.0	142.8	

[Translation]

**Smuggling of Explosives by CRPF Employees**

9919. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE pleased to state :

(a) whether it is a fact that smuggling of explosive is taking place on a large scale;

(b) if so, whether it is also a fact that the employees of Central Reserve Police Force have also been found involved in the activities of smuggling;

(c) if so, the details thereof;

(d) the action taken against the guilty employees of the CRPF; and

(e) If not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : (a) Seizures made and reports received do not indicate any large scale smuggling of explosives.

(b) to (e) Do not arise.

**Transfer of Officers in State Bank of Bikaner and Jaipur**

9920. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to refer to the reply given on 6 August, 1987